

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
STRIDE AUTOPARTS LIMITED (UNDER LIQUIDATION)**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	STRIDE AUTOPARTS LIMITED
2.	Date of incorporation of corporate debtor	26/11/2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi & Haryana
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U34300DL2010PLC210810.
5.	Address of the registered office and principal office (if any) of corporate debtor	F-16, TRIVENI COMPLEX, SHEIKH SARAI-1, NEW DELHI-110017.
6.	Date of closure of Insolvency Resolution Process	22.03.2020.
7.	Liquidation commencement date of corporate debtor	ORDER PASSED ON 18.12.2020 AND ORDER RECEIVED ON 24.12.2020.
8.	Name and registration number of the insolvency professional acting as liquidator	PANKAJ KHETAN, IBBI/IPA-002/IP-N00010/2016-17/10014.
9.	Address and e-mail of the liquidator, as registered with the Board	H-38, LGF, Jangpura Extension, Near Eros Cinema, New Delhi-110014 Pankaj.khetan@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	K-37/A, Kailash Colony, New Delhi-110048. liquidatorstrideautoparts@gmail.com
11.	Last date for submission of claims	23.01.2021

Notice is hereby given that the National Company Law Tribunal New Delhi-Bench-IV has ordered the commencement of liquidation of the M/s STRIDE AUTOPARTS LIMITED on 18/12/2020 (Order Received on 24/12/2020)

The stakeholders of M/s STRIDE AUTOPARTS LIMITED are hereby called upon to submit their claims with proof on or before 23rd Day of January 2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : PANKAJ KHETAN
Date and place : 25.12.2020, NEW DELHI.